

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2134**

**TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2018/SHRAVANA 9, 1940 (SAKA)**

**FUNDS FOR MPF SCHEME**

**2134. SHRI SUKHBIR SINGH JAUNAPURIA:  
SHRI RAHUL KASWAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has allocated funds to various State Governments under the scheme of Modernisation of State Police Forces (MPF);**

**(b) if so, the details of funds allocated, released and utilised under the said scheme during each of the last three years and the current year, component and State-wise including Rajasthan;**

**(c) whether major portion of the said funds remain unutilised by the States/Union Territories; and**

**(d) if so, the remedial measures taken by the Government to ensure complete utilisation of funds under the scheme?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c) : Yes Madam. The state-wise details of funds allocated and released under the Scheme of Assistance to States for Modernisation of Police (erstwhile Modernisation of Police Forces Scheme) during each of the last three years and the current year including Rajasthan and Utilization Certificates (UCs) pending is at Annexure.**

**(d) : Central Government has made consistent efforts by organising Regional Workshops, during High Powered Committee (HPC) meetings and by various communications to encourage States to utilise funds early. Alongwith these, the entire cycle of approval of State Action Plans (SAPs) by High Powered**

**Committee (HPC) has recently been preponed, the State Level Empowered Committee (SLEC) reconstituted and Chairman HPC empowered to make modifications to the extent of 25% in the HPC's approved SAP, etc. to ensure complete utilization of funds under the scheme.**

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**Annexure to LS USQ No. 2134 for 31.07.2018**

**State-wise details of funds allocated and released under the Scheme of Assistance to States for Modernisation of Police (erstwhile Modernisation of Police Forces Scheme) during each of the last three years and the current year and Utilization Certificates (UCs) pending.**

(in Rs. Crore)

S.No	Name of State	2015-16		2016-17		2017-18		2018-19 Allocation	UCs pending upto 31.03.2017
		Allocation	Released	Allocation	Released	Allocation	Released		
1.	Andhra Pradesh	22.68	32.56	22.68	41.1	29.87	31.62	26.48	12.88
2.	Arunachal Pradesh	3.64	3.05	3.64	2.69	4.79	3.42	4.25	3.85
3.	Assam	24.47 + 59.30*	3.29 + 59.30*	24.47	4.68	32.23	5.48	28.57	69.47
4.	Bihar	25.62	26.57	25.62	19.15	33.73	5.73	29.90	21.20
5.	Chhattisgarh	9.01	14.24	9.01	1.73	11.87	2.02	10.52	6.37
6.	Goa	0.95	0.13	0.95	0.18	1.25	0.21	1.11	1.41
7.	Gujarat	23.72	23.75	23.72	43.22	31.24	33.05	27.69	17.87
8.	Haryana	10.64	14.74	10.64	19.29	14.01	14.04	12.43	7.30
9.	Himachal Pradesh	3.25	0.44	4.88	5.58	4.28	4.09	3.79	4.12
10.	Jammu & Kashmir	37.00	35.88	37.00	34.54	48.73	48.00	43.19	33.11
11.	Jharkhand	8.54	22.44	8.54	1.64	11.24	1.91	9.97	4.71
12.	Karnataka	35.58	39.45	35.58	72.04	46.85	17.12	41.53	68.50
13.	Kerala	14.94	2.01	14.94	11.09	19.68	16.12	17.44	9.21
14.	Madhya Pradesh	25.14	26.8	25.14	21.86	33.11	30.47	29.34	10.76
15.	Maharashtra	43.69	50.88	43.69	12.8	57.54	9.78	51.00	40.47
16.	Manipur	8.85	7.79	8.85	8.37	11.66	1.98	10.34	12.68
17.	Meghalaya	3.48 + 7.81*	0.47 + 7.81*	3.48	0.67	4.58	2.60	4.07	1.01
18.	Mizoram	4.43	5.41	4.43	8.12	5.83	6.17	5.16	2.95
19.	Nagaland	9.96	13.78	9.96	18.05	13.12	13.88	11.63	16.71
20.	Odisha	14.47	19.46	14.47	26.22	19.05	19.87	16.89	13.64
21.	Punjab	15.23	20.67	15.23	27.6	20.05	20.07	17.77	25.66
22.	Rajasthan	28.99	34.18	28.99	34.54	38.17	40.38	33.83	1.85
23.	Sikkim	1.64	0.22	1.64	1.96	2.17	2.39	1.92	1.74
24.	Tamil Nadu	32.31	63.9	32.31	89.24	42.54	15.54	37.70	22.21
25.	Tripura	7.28	7.00	7.28	1.4	9.58	1.63	8.49	6.27
26.	Telangana	16.22	16.32	16.22	29.4	21.35	22.60	18.93	26.29
27.	Uttar Pradesh	58.59	69.99	58.59	35.8	77.16	28.20	68.39	3.35
28.	Uttarakhand	3.12	3.74	4.68	8.53	4.11	4.35	3.64	0.27
29.	West Bengal	26.80	35.52	26.80	12.31	35.3	48.94	31.28	6.29
	<b>Total</b>	<b>520.25</b> <b>+ 67.11*</b>	<b>661.79</b>	<b>523.43</b>	<b>593.80</b>	<b>685.09</b>	<b>451.66</b>	<b>607.25</b>	<b>432.09</b>
	Contingency Reserve ^	29.75		29.75		38.45		38.45	
	Mega City ^ Policing	45.00		41.82		45.00		45.00	
	PMU**+ BDL pending proposal		0.32		0.22	0.45	0.09	1.40	
	10% for Police Reform							76.90	
	<b>G/Total</b>	<b>662.11</b>	<b>662.11</b>	<b>595.00</b>	<b>594.02</b>	<b>769.00 (RE 452.10)</b>	<b>451.75</b>	<b>769.00</b>	

\* Release of Funds for South Asian Games. \*\*Programme Management Unit. ^ Release of these funds shown against relevant State.

**Note:** The figures of allocation and release include funds released to Ordnance Factory Board (OFB) for supply of weaponry to the states. Releases have varied vis-à-vis allocations. Where release is less than allocation, the same is on account of non-submission of Utilization Certificates(UCs) and where release exceeds allocation, the same is on account of releases made for Mega City Policing or/and supplementary releases or/and better performance incentives.

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